

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

ITEM No. 124  
IB- 275/ND/2020

**IN THE MATTER OF:**

Sai Tech Medicare Pvt. Ltd.

... Applicant/Petitioner

Vs

Alchemist Ltd.

... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 01.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None for the Corporate Debtor. Learned Counsel for the applicant states that affidavit of service could not be filed. For a precautionary measure, he will serve again and file service affidavit.

List on 21.12.2020.



**SUMITA PURKAYASTHA  
MEMBER (T)**



**DR. DEEPTI MUKESH  
MEMBER (J)**